

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2675  
(To be answered on the 17<sup>th</sup> March 2022)**

**AIRPORTS UNDER UDAN SCHEME**

**2675. SHRI SISIR KUMAR ADHIKARI**

**Will the Minister of CIVIL AVIATION**

**be pleased to state:-**

- (a) whether the Government has started UDAN scheme under Regional Connectivity Scheme (RCS) and if so, the details thereof;**
- (b) the details of airports which are presently developed under UDAN scheme and new airports therein, if any;**
- (c) the details of flights operating from UDAN airports to other airports along with benefits given to airlines and other companies since the year 2018 to October, 2022; and**
- (d) the details of comparative fare chart, distance-wise?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**(GEN. (DR) V. K. SINGH (RETD))**

**(a) to (c): Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik) on 21-10-2016 to enhance regional air connectivity from unserved and underserved airports in the country and making air travel affordable to the masses. UDAN is a market driven scheme. Interested airlines based on their assessment of demand on particular routes, submit their proposals at the time of bidding under the UDAN scheme.**

**An airport which is included in the awarded routes of UDAN and requires upgradation / development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme. Airports Authority of India(AAI), the Implementing Agency has identified 154 RCS airports including 14 water aerodromes and 36 helipads under UDAN for operation of RCS flights and 66 airports have been operationalized so far. Airports Authority of India(AAI), the Implementing Agency, has awarded 948 routes, out of which, 409 routes have been operationalized under UDAN scheme as on 14.03.2022.**

**Financial incentives in terms of concessions from Central, State Governments and airport operators are extended to Selected Airline Operators to encourage operations from unserved/underserved airports/heliports/water aerodromes and to keep the air fare affordable. These include:**

**Concession offered by the airport operators are as follows:**

- i) Airport operators shall not levy Landing and Parking Charges on RCS Flights.**
- ii) Airports Authority of India (AAI) shall not levy any Terminal Navigation Landing Charges (TNLC) on RCS Flights.**
- iii) Route Navigation and Facilitation Charges (RNFC) will be levied by AAI on a discounted basis @ 42.50% of Normal Rates on RCS Flights.**
- iv) Selected Airline operators shall be allowed self-ground handling for operations under the Scheme at all airports.**

**Concession offered by Central Government are as follows:**

- i) Excise Duty at the rate of 2% shall be levied on Aviation Turbine Fuel (ATF) purchased by selected Airlines Operators from RCS Airports for initial period of three (3) years from the date of notification of this scheme.**
- ii) Selected Airline Operators will have the freedom to enter into code sharing arrangements with both domestic as well as international airlines.**
- iii) Concession on Service Tax on ticket will be levied on 10% of taxable value (abatment of 90%) of tickets for RCS Seats on RCS Flight for an initial period of 1 year from notification of the Scheme.**

**Concession offered by States Governments at RCS Airports within their States are as follows:**

- i) Reduce Value Added Tax (VAT) to 1% or less on ATF at RCS Airports located within the states for a period of 10 years**
- ii) Provide minimum land, if required, free of cost and free from encumbrances for development of RCS Airports and provide multi-model hinterland connectivity as required**
- iii) Provide security and fire services free of cost at RCS Airports**
- iv) Providing, or cause to be provided, electricity, water and other utility services at substantially concession rates at RCS Airports**
- v) Provide a certain share (20% for States other than North-Eastern States where the ratio will be 10%) of Viability Gap Funding (VGF) determined.**

**The Viability Gap Funding (VGF) disbursed to the Selected Airline Operator (SAOs) under UDAN from F.Y. 2018-19 to F.Y. 2021-22 is as under:-**

- FY 2018-2019:- Rs. 145.73 crore**  
**FY 2019-2020:- Rs. 681.28 crore**  
**FY 2020-2021:- Rs. 339.52 crore**  
**FY 2021-22 (as on 28 Feb 2022): Rs. 515.13 crore**

**(d): While launching the UDAN Scheme in 2016, the Government had targeted the indicative Airfare at Rs. 2500 for a distance of 500 km to 600 km per RCS seat under Regional Connectivity routes (equivalent to one-hour flight). This airfare is subject to indexation as per the formula specified in the UDAN Scheme document. Latest airfare chart included in UDAN 4.1 Scheme document is attached as Annexure.**

Statement referred to in reply to Lok Sabha Unstarred Q. No. 2675 dated 17.03.2022 regarding "Airports under UDAN Scheme"

## Fixed Wing - UDAN 4.1

Stage Length (km)	Airfare Caps* (INR)
1-50	1884
51-75	1884
76-100	1884
101-125	1884
126-150	1884
151-175	1884
176-200	1991
201-225	2097
226-250	2216
251-275	2324
276-300	2429
301-325	2548
326-350	2655
351-375	2761
376-400	2880
401-425	2987
426-450	3092
451-475	3212
476-500	3319
501-525	3319
526-550	3438
551-575	3558
576-600	3677
600-625	3711
625-650	3829
650-675	3959
675-700	4075
700-725	4192
725-750	4309
750-775	4426
775-800	4543
>800	4543

(\*) Subject to indexation.